

(b) whether it is also a fact that hundreds of such vacancies remained unfilled during these sessions;

(c) if so, what are the reasons therefor; and

(d) whether these vacancies are proposed to be filled up in the near future?

THE MINISTER OF HUMAN RESOURCE DEVELOPMENT (SHRI RAJMANGAL PANDE): (a) Yes, Sir.

(b) Yes, Sir.

(c) and (d) As sufficient number of empanelled candidates are available for the posts of Post Graduate Teachers, no advertisement was necessary in respect of General category for the preceding and current academic sessions. However, there are vacancies of Post Graduate Teachers in the reserved categories for which an advertisement has been issued. For the posts of PRTs, Trained Graduate Teachers and miscellaneous categories of teachers, advertisement could not be issued depending review of Recruitment Rules.

The vacancies of teachers continue to arise from time to time due to creation of posts, promotions, retirement and resignation, etc. and continuous efforts are always on to fill them up.

Transfer of Teachers by the Principals of Kendriya Vidyalayas

633. SHRI ASHOK NATH VERMA: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) whether it is a fact that some teachers were rendered surplus in different Kendriya Vidyalayas at the beginning of the current academic session following revised staff-strength sanctions;

(b) whether it is also a fact that Principals of such Vidyalayas have since been authorised to transfer them;

(c) if so, what are the details of such authorisation and if no such power has been given how the Principal of Kendriya Vidyalaya No. 3, Amritsar transferred some such teachers; and

(d) what are the details of action taken/proposed to be taken against the erring Principal?

THE MINISTER OF HUMAN RESOURCE DEVELOPMENT (SHRI RAJMANGAL PANDE): (a) Yes, Sir.

(b) and (c) Principals are not authorised to transfer any teacher, even when rendered surplus. However, the Principal Kendriya Vidyalaya No. 3 Amritsar had relieved some such surplus teachers. Orders to restore the status-quo ante have since been issued.

(d) Explanation of the Principal has since been called for.

संघ राज्य क्षेत्र, दिल्ली में एच.पी.जी. के उपभोक्ता

634. श्री रास जेठवालानी :

सरदार जगजीत सिंह प्ररोड़ा :

क्या पेट्रोलियम और रसायन मंत्री यह बताने की दुपा करेंगे कि :

(क) दिसम्बर, 1980 तक संघ राज्य क्षेत्र, दिल्ली में एल.पी.जी. के उपभोक्ताओं की कुल संख्या कितनी थी;

(ख) दिल्ली में एल. पी. जी. सिलेण्डरों की माहवार मांग कितनी है;

(ग) विभिन्न तेल कंपनियों द्वारा वितरणों की माहवार सप्लाई किए जाने वाले सिलेण्डरों की कुल संख्या कितनी है;